

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

DA/TA/MP. No. 444 /1993

(in OA No. 238/88)

Dr. Arun Kumar Sharma Versus U.O. & Ors.

Date of Order	Orders
2/9 26-8-93.	This is an MP. (in OA No. 238/88) for early hearing the OA. It is in order. So, <i>[Signature]</i> 25/8
	None present Register & Put up in Court for admission on <u>2/9/93</u> along OA 238/88 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
only out for the app and sup. No 1 or sup 6595/88 out 15-9-93 9	<u>23-8-93</u> Petitioner present in person. This is an MP for postponement of date fixed for admission in OA 238/88 on 22-5-88. The date fixed is not for of and therefore we are in reason in postponing it. This MP is therefore dismissed. The MP stands disposed of accordingly. <i>[Signature]</i> (O. P. Sharma), Administrative Member <i>[Signature]</i> Gopal Krishna Member (Judge)